

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962, together with Explanatory Memorandum on the Notifications:—

(1) GSR No. 880(E), dated the 23rd December, 1994, amending Notification No. 203/92-Customs, dated the 19th May, 1992.

(2) GSR No. 117(E), dated the 7th March, 1995 permitting duty free import of inputs by Iron and Steel producers against Value Based Advance Intermediate Licences, to enable them to supply Iron and Steel Intermediates to Engineering Exporters.

(3) S.O. No. 74(E) dated the 4th January, 1995, seeking to amend Notification No. 208/77-Customs, dated the 1st October, 1977. (Placed in Library. See No. LT-7458/95).

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 32, dated the 14th February, 1995, publishing the Narcotic Drugs and Psychotropic Substances (Amendment) Rules, 1995, under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, together with an Explanation Memorandum thereon. 2 (Placed in Library. See No. LT-7460/95).

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI P. UPENDRA (Andhra Pradesh): Madam, I present the Serventeenth, Nine-Eighteenth, Twentieth and Twenty-First Reports each (in English and Hindi) of the Department related Parliamentary Standing Committee on Human Resource Development on the Demands for Grants,

1995- 96, of the Departments of Youth Affairs and Sports, Culture, Health, Family Welfare and Women and Child Development respectively.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM

श्री प्रमोद महाजन (महाराष्ट्र) : उपसभापति महोदया मैं राष्ट्रीय राजमार्ग प्रणाली पर विभाग संबंधित परिवहन और पर्यटन संबंधी संसदीय स्थायी समिति का तेरहवां प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

SHRI GOPALRAO VITHALRAO PATIL (Maharashtra): Madam, I present a copy each (in English and Hindi) of the following Reports of the Department Related Parliamentary Standing Committee on Commerce:—

(1) Tenth Report on Demands for Grants (1995-96) of the Department of Supply (Ministry of Commerce); and

(2) Eleventh Report on Tea

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

श्री एस० एस० अहलुवालिया (बिहार) : उपसभापति महोदया, लोक लेखा समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) समा पटल पर रखता हूँ :

(1) समेकित ग्रामीण विकास कार्यक्रम (आई०आर०डी०पी०) के संबंध में 95वां प्रतिवेदन।